



\$~6

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 940/2018**

RELIGARE FINVEST LIMITED Plaintiff

Through: Mr. Ashish Dholakia, Sr. Advocate
with Mr. Sandeep Das, Mr. Siddharth
Sharma and Mr. Varun Chopra,
Advocates.

versus

LAKSHMI VILAS BANK LIMITED Defendant

Through: Mr. Bhargav and Ms. Vatsala Pant,
Advocates.
Mr. Darpan Wadhwa, Sr. Advocate
with Mr. Prateek Kumar and Mr.
Madhav Khosla, Advocates for
applicant in I.A. 12197/2019.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

% **01.03.2023**

I.A. No. 7955/2019 (for impleadment, filed by plaintiff)

Learned senior counsel for the plaintiff has concluded his rejoinder arguments.

List for clarifications, if any, on 11th April, 2023.

I.A. No. 12197/2019 (for impleadment, filed by SBI and other lenders)

Learned senior counsel for the applicant has been heard.

It is submitted by learned senior counsel for the plaintiff that the plaintiff does not oppose the present application.

List for further consideration on 11th April, 2023.

SACHIN DATTA, J

MARCH 1, 2023/JK